

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

35. CP/95(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Anand Engineers Private Limited

Section 66(1) of Companies Act, 2013

ORDER

1. Mr. Pramod S. Shah, Ld. Counsel for the Petitioner present through physical mode. Mr. Tushar Wagh, Ld. Authorised Representative for the Deputy Regional Director present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **16.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)